

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. C.P. (IB) -1155(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

**NAME OF THE PARTIES:- Bank of Maharashtra Through Resolution
 Professional Mr. Mangesh Vitthal Kekre
 V/s
 Sandeep Maheshwari**

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Vedanshi Shah i/b Mahalakshmi Ganpathy appeared for the Resolution Professional. List this matter on **28.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)